

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:801
ANSWERED ON:24.11.2009
VOCATIONAL COURSES IN JAILS
Chowdhury Shri Adhir Ranjan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to start vocational courses in various jails of the country;
- (b) if so, the details thereof alongwith the salient features of this course; and
- (c) the total expenditure likely to be incurred thereon alongwith the time by which the course is likely to be started?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): 'Prison' is a State subject under list II to the Seventh schedule of the Constitution. There is no proposal of Government of India to start vocational courses in various jails of the country. However, a large number of vocational training programmes in various prisons in the country are being conducted by the State Governments in accordance with the laid down provisions in various Prison Manuals of the States. The objective of such programmes are mainly to impart discipline and work culture among inmates, developing right attitudes towards work and dignity of labour, imparting and improving work skills, keeping inmates usefully employed in meaningful and productive work which will help in their rehabilitation after their release. Some of the vocational programmes being conducted in the prisons are carpentry, bakery, weaving, canning, soap making, computer training, paper making etc.

These vocational training programmes are designed for imparting training in the self employing trades and occupations for the convicted prisoners and also to suit the needs of prisoners sentenced to short, medium and long term imprisonments. The expenditure incurred to run the vocational courses are not maintained centrally.